

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4222  
ANSWERED ON:21.04.2005  
NATIONAL MINORITIES DEVELOPMENT AND FINANCE CORPORATION  
Hossain Shri Abdul Mannan

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) The total allocation to National Minorities Development and Finance Corporation (NMDFC) during each of the last three years and current year;
- (b) The allocation of funds to the State units during the said period;
- (c) Whether the State units are acting as money-lenders, putting the conditions and top-heavy formalities for entertaining the applications of financial assistance;
- (d) If so, the reasons therefor and remedial measures taken by the Government in this regard; and
- (e) The status of achievements by NMDFC for the last two years, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a)&(b) The funds allocated by the Government of India and disbursed by the National Minorities Development and Finance Corporation

(NMDFC) for the last three years are as given below.

(in crores of Rs.)  
Year Amount allocated to NMDFC by the Ministry Amount disbursed by NMDFC to State Channelising Agencies (SCAs)

2002-03	24.00	73.93
2003-04	17.16	86.66
2004-05	73.65	139.00
2005-06	25.00	0.00

(c) No, Sir NMDFC implements its schemes through the State Channelising Agencies (SCA) nominated by the respective States/UTs Governments. These SCAs act as financing institutions following the prevailing norms governing credit activities.

(d) Does not arise.

(e) A statement showing achievements of NMDFC for the last two years is enclosed as Annexure-I